## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2736 ANSWERED ON:19.12.2003 LIC S LAPSED POLICIES YEMPARALA VENKATESWARA RAO

## Will the Minister of FINANCE be pleased to state:

- (a) whether LIC has banned the secondary market transaction of lapsed policies; .su^su wm -, $\hat{A}_{l}^{l}$ - $\hat{A}_{l}^{l}$
- (b) if so, the number of lapsed policies and their premium value;
- (c) whether the lapsed policies are comparatively more attractive because of higher returns than the new policies; and
- (d) if so, the reasons for taking such a decision?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO VITHOBA ADSUL):

- (a) No, Sir.
- (b) Does not arise.
- (c) The Life InsuranceCorporation of India has informed that under some of the plans issued by them in the past, the returns may be higher.
- (d) Does not arise.